

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 19.01.2021  
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL**  
**SHRI ANIL KUMAR B. MEMBER - TECHNICAL**  
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APPLICATION NUMBER : IA/184/2020

PETITION NUMBER : IBA/316/2019

NAME OF THE PETITIONER(S) : Muthuiah Thevar Rajapandian (RP) Unique Roof  
Pvt Ltd

NAME OF THE RESPONDENT(S) : Techno Moulds

UNDER SECTION : Sec.60(5) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **16.02.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS